



2026:DHC:7966



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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CNR No. DLHC011036912025

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OMP (ENF.) (COMM.) 283/2025**PRIME COMFORT PRODUCTS PVT. LTDDecree Holder**

Through: Mr. Samrat Nigam, Sr.
Advocate with Ms. Arpita
Rawat, Mr. Shubham Arora,
Mr. Anshu Sharma and Ms.
Disha, Advocates.

versus

THE NEW INDIA ASSURANCE COMPANY LTD.

.....Judgement Debtor

Through: Mr. A.K Singla, Sr. Advocate
with Ms. Kanchan Kaur, Mr.
Sahil Kumar, Ms. Drishti Sarin
and Ms. Nandini Gupta,
Advocates.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER (ORAL)**

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17.09.2026

1. At the outset, learned Senior Counsel for the Petitioner seeks leave to withdraw the present petition with liberty to file the same afresh as and when the situation arises, as the amount directed to be deposited in O.M.P. (COMM.) 142/2024, wherein stay was granted subject to such deposit, already stands deposited by the Petitioner.

2. Leave and liberty, as sought, is granted.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J**SEPTEMBER 17, 2026/pa**